## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 533/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE PARTIES: SudeepMahendra Shah & Manjula Mahendra Shah V/s. Cornelain Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2	13 B-P	areke Advocate	Bostain
		for Rekb	
2.	S.R. Mu	rarlea Adv. for Petition	· huran
		selt	
3.	Swapan	Soundhain a	

## COMMON ORDER

## T.C.P. No. 533/I&BC/NCLT/MB/MAH/2017

## M.A. No. 166/2016 In T.C.P. No. 36/213,241-242/NCLT/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- 2. By consent both the matters to be tagged together.
- 3. Adjourned to **15.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) 11.01.2018

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Sd/----

M.K. SHRAWAT Member (Judicial)

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